

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 446 /Admin. (Services)/2016 Dated: Allahabad: August 31, 2016

Subject: Computer Training Programme (CIS) for newly appointed Class-III District Court Employees of U.P at JTRI, Lucknow.

Sir,

With reference to your letter no. Comp. Trg.-2016/JTRI-1255 dated 12.08.2016 on the above subject, I am directed to say that Court has been pleased to permit the following CIS Master Trainers/ Ubuntu Master Trainers (Judicial Officers) to impart training to newly appointed Class-III District Court Employees of U.P at JTRI, UP, Lucknow on the dates mentioned against their names:

S. N	Name of Officers	Designation	Place of Posting	Date(s)
1	Sri Kamesh Shukla	Addl. Legal Advisor to Hon'ble Governor of UP	Lucknow	05 & 06 September, 2016
2	Sri Pushpender Singh	Civil Judge (Senior Division)	Mathura	07 & 08 September, 2016
3	Sri Shiv Kumar-I	Additional District & Sessions Judge	Aligarh	19 & 20 September, 2016
4	Sri Saif Ahmad	Additional Chief Judicial Magistrate	Farrukhabad	21 & 22 September, 2016
5	Sri Vikas Saxena-I	Law Officer, U.P. Human Right Commission	Lucknow	26 & 27 September, 2016
6	Sri Avnish Saxena	Additional District & Sessions Judge	Bareilly	28 & 29 September, 2016

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 446 (i)/Admin.(Services)/2016 dated: August 31, 2016

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
2. The District & Sessions Judges, Aligarh, Bareilly, Farrukhabad, Lucknow and Mathura with the request to kindly inform the officers concerned accordingly.
3. Sri Vikas Saxena-I, Law Officer, U.P. Human Right Commission, Lucknow.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)